

possible to give details in the interests of proper investigations.

(c) The delay is due to the fact that the company has gone into liquidation and no legal action against the company can be taken without the permission of the High Court.

**CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 4187 DATED 24-3-1969 RE. INCOMPLETE FITTINGS IN FOUR STOREY QUARTERS IN SECTOR 12, R. K. PURAM, NEW DELHI.**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :** In answer to part (a) of the Unstarred Question No. 4187 in the Lok Sabha on the 24th March, 1969, it was *inter alia* stated that "costly fittings like fans etc. were, as usual provided after occupation to avoid pilferage". On a further investigation it has been found that out of 400 four-storeyed quarters in Sector XII, fittings were provided in about 350 quarters. In the remaining quarters, fans and a few fittings such as lamp shades and brackets could not be made available by the allottees for providing the electrical fittings in the remaining quarters are expected to be provided by the 31st March, 1969. Therefore, the answer to part (a) of the Unstarred Question No. 4187 in the Lok Sabha on the 24th March, 1969, may kindly be read as follows :—

(a) No, Sir. The 400 four-storeyed quarters in Sector XII of Ramakrishnapuram were allotted after water and electricity were available. Costly fittings like fans etc. were, as usual, provided in about 350 quarters occupation to avoid pilfersage. In about 50 quarters fans and a few fittings such as lamp shades and brackets could not be provided because about 20 of these quarters have not been made available by the allottees for the installation of electrical fittings. The fans and fittings in the remaining quarters (about 30 in number) are expected to be provided by the 31st March, 1969.

I regret the slight factual inaccuracy which crept in the previous answer.

12.37 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED ATTACK ON MAHATMA GANDHI AND PANDIT JAWAHAR LAL NEHRU IN A SOUVENIR**

**SHRIMATI ILA PALCHOUDHURI (Krishnagar) :** Sir, I call the attention of the Minister of Education to the following matter of urgent public importance and I request that he may make a statement thereon :

"The scandalous attack on Mahatma Gandhi and Pandit Nehru in the Souvenir published from Jadavpur University by Anupam Mukhopadhyaya and Samit Ghosh."

**SHRI H. N. MUKHERJEE (Calcutta North-East) :** On a point of order, Sir. (*Interruptions.*)

**SOME HON. MEMBERS :** I do not know why rowdiness should start. I wish to raise a point of order. Are we in this House to be called upon to take notice of what happened in individual university campuses and what is done by individuals? Much more than these people I care for Gandhiji. The whole world knows it. These rowdies do not know. (*Interruptions.*) You know, Sir, and whoever matters in this country knows my attitude and my people's attitude towards Gandhiji. That is a different matter. The proceedings of this House are becoming absolutely unintelligible to those who have been in this House longer than so many of these people. When I read this notice, I was flabbergasted—Mr. X said something in Jadavpur University and we discuss it in Parliament. Where are we going? I want to know how it is that this kind of things is permissible. I do not know what is all this n n-sense. It is a procedural matter. Are these rowdies devotees of Mahatma Gandhi?

**MR. DEPUTY-SPEAKER :** Usually, we in this House respect the autonomy of university bodies. But in this case, it appears to me from the notice that a certain matter is published in a souvenir.

**SHRI S. M. BANERJEE (KANPUR) :** It is not a university publication. They want to damage Jadavpur University. (Interruptions).

**MR. DEPUTY-SPEAKER :** If in certain publications certain things have been said and they are brought to the notice of the House, it will be difficult for me to shut it out altogether. I am not one of those who like to encroach upon university autonomy or upon the freedom of academic life.

But here certain things have been published in some publication.

**SHRI S. M. BANERJEE :** By whom ? By some individual.

**MR. DEPUTY-SPEAKER :** That will be made clear by the Minister in his statement.

**श्री अब्दुल गनी डार (गुड़गांव) :** उपाध्यक्ष महोदय, मेरा नाम प्वाएंट ओफ़ आर्डर यह है कि मैं जानता हूँ कि श्री एच० एन० मुकर्जी और जो दूसरे दोस्त खड़े हुए थे वह सब बेहद मुल्क के हल्बुलवतन हैं लेकिन इस के बावजूद उन को जानना चाहिए की राष्ट्र-पिता महात्मा गांधी और पंडित जवाहरलाल नेहरू के बारे में अगर कोई इस तरह की बात उन के नोटिस में आती है तो उन को हम से कम दुःख नहीं होना चाहिए। अगर कोई ऐसी बात इस हाऊस के नोटिस में आये कि हिन्दुस्तान के सब से बड़े नेता जो इस वक्त हुए हैं, नेता जी सुभाषचन्द्र बोस, वह और यह दोनों जो साथी हैं यह दोनों बुखुर्ग हैं उन की शान में कुछ ऐसी बातें कही गई हैं तो एक आवाज़ से उसे कंडैस करना चाहिए। क्या

होम मिनिस्टर को ड्यूटी नहीं है कि वह ऐसे आदमियों के खिलाफ़ ऐक्शन लें ? अब अगर होम मिनिस्टर ने और सरकार ने ऐसे आदमियों के खिलाफ़ नोटिस नहीं लिया तो क्या इस हाउस के मੈम्बरों का यह हक्क नहीं है कि वह यहां कॉलिंग एटैशन के जरिए के सरकार के नोटिस में यह चीज ला सकें ?

[श्री عبدالغنی ڈار (گورڈگانوہ)  
 اپادھیکش مہودے۔ میرا پوائنٹ آف آرڈر  
 یہ ہے کہ میں جانتا ہوں کہ شری بیچ بن مکرچی  
 اور جو دوسرے دوست کھڑے ہوئے تھے وہ  
 سب بے حد ملک کے حب الوطن ہیں لیکن اس  
 کے باوجود ان کو جاننا چاہیے کہ راشٹر پیتا  
 جہاننا گاندھی اور نینڈت جو اسرلال نہرو  
 کے بارے میں اگرتوئی اس طرح کی بات  
 ان کے نوٹس میں آتی ہے تو ان کو ہم سے کم  
 دکھ نہیں ہونا چاہیے۔ اگر کوئی ایسی  
 بات اس ہاؤس کے نوٹس میں آئے کہ ہندوستان  
 کے سب سے بڑے نیتا جو اس وقت ہوتے  
 ہیں۔ نیتا جی سبھاش چندر بوس وہ اور یہ  
 دونوں جو ساتھی ہیں یہ دونوں بزرگ ہیں  
 ان کی شان میں کچھ ایسی باتیں کہی گئی ہیں  
 تو ایک آواز سے اسے کٹھیم کرنا چاہیے  
 کیا ہوم منسٹر کی ڈیوٹی نہیں ہے کہ وہ ایسے  
 آدمیوں کے خلاف ایکشن لیں۔ اب اگر  
 ہوم منسٹر نے اور سرکار نے ایسے آدمیوں  
 کے خلاف نوٹس نہیں لیا تو کیا اس ہاؤس  
 کے ممبروں کا یہ حق نہیں ہے کہ وہ یہاں  
 کوننگ اٹیشن کے ذریعہ سرکار کے نوٹس  
 میں یہ چیز لاسکیں۔]

SHRI SAMAR GUHA (Contai) : Sir, I rise to a point of order.

MR. DEPUTY-SPEAKER : I have said that we have every right to discuss it.

SHRI SAMAR GUHA : Sir, I belong to that University.

MR. DEPUTY-SPEAKER : Already it has been made clear that this publication has nothing to do with the University.

SHRI SAMAR GUHA : Sir, I am opposed to the inclusion of this Calling Attention Notice for the one reason that this great institution was founded by Shri Aurobindo...

MR. DEPUTY-SPEAKER : Will the hon. Member kindly resume his seat ? It is not a question of his connection with this University. A great sentinel of the Jadavpur University is sitting there. He has also more information about it. It is not a question of the Jadavpur University. That point of academic freedom has been disposed of. The hon. Member had written a note to me. I am not permitting him to raise his point of order on that basis. I request him to resume his seat and I call upon the hon. Minister to make his statement. This is my final reply. If he says anything more, it will not be recorded...(interruptions).

The Minister of Education and Youth Services (Dr. V. K. R. V. Rao) : Sir, I have been not only shocked but also most distressed to find that any derogatory remarks on Mahatma Gandhi and Pandit Jawaharlal Nehru should have found place in the pamphlet brought out on the occasion of the Progressive Cultural Week organised by the Cultural Sub-Committee of the Chhatra Sansad (Students' Association), Technical and Arts Departments of the Jadavpur University, from the 20th to the 26th March, 1969.

The Vice-Chancellor of the University has reported that the pamphlet in question was brought out by some students on behalf of the Cultural Sub-Committee of the Engineering and Arts Students' Union in connection with the film festival organised by it. The programme included six films selected

by the student members of the Committee and the film entitled "KomalGandha" (forgive me if my pronunciation is wrong) directed by Shri Hritwik Ghatak. The derogatory remarks published in the pamphlet were a part of the comments.....

SHRI KANWAR LAL GUPTA (Delhi Sadar) : What are those remarks ?

DR. V. K. R. V. RAO : I am not prepared to mention them. I am not going to be cowed down. Sir, if you direct me, I am prepared to read out those remarks.

SHRI KANWAR LAL GUPTA : What are the remarks ?

DR. V.K.R.V. RAO : It is for the Chair to direct me to read them.

The derogatory remarks published in the pamphlet were a part of the comments made by Director of this film at the request of the students and then included by them in the pamphlet. The pamphlet should have been submitted for the approval of the Chairman of the Sub-Committee (who is a teacher) before it was sent for printing, but this was not done, and it was distributed without the Chairman's knowledge. Further, the pamphlet was not printed in the University Press. It appears to have had a restricted distribution and hence did not come to the notice of the University authorities or the teachers prior to the report appearing in the Press on the 25th March, 1969.

SHRI KANWAR LAL GUPTA : What are those remarks ? No information whatsoever has been given on that.

DR. V.K.R.V. RAO : Sir, do you want me to read those remarks ?

MR. DEPUTY-SPEAKER ; No, no... (interruptions). It is not proper.

The remarks are so scandalous and it is in bad taste. So, I do not want them to be read.

SHRI SAMAR GUHA : Let those filthy words not be repeated.

DR. V.K.R.V. RAO : The pamphlet has since been denounced by the Teachers' Council, the Students' union, and a large number of students individually. The Chairman of the Cultural Sub-Committee has has, in addition, strongly reprimanded the students responsible for the offensive remarks, and has been asked to place all the facts of the case before the Discipline Committee of the University for necessary action.

I may add that the Vice-Chancellor has expressed his personal regret for this very unfortunate happening. I am sure this House, irrespective of the party affiliations of its membership, unanimously deplores this misguided action.....

श्री कंवर लाल गुप्त : हमें यह तो बतलाया जाय कि वह रिमार्कस क्या हैं ? बिना उनको जाने कोई बोलेगा क्या ?

MR. DEPUTY-SPEAKER : I would appeal to the hon. Member.....

श्री कंवर लाल गुप्त : या तो आप ऐडमिट नहीं करते और अगर ऐडमिट किया है तो इस पर बोलने से पहले मੈम्बरों को मालूम होना चाहिए कि वह रिमार्कस हैं क्या ?

श्री रवि राय (पुरी) : हमें नहीं मालूम है कि वह रिमार्कस क्या है ? उन्हें जाने बगैर कोई बोलेगा क्या ?

SHRI S.K. TAPURIAH (Pali) : Sir, the Minister said the Vice-Chancellor is sorry and wants the House to be sorry. What does he want the House to be sorry of ? Unless we are told what is it about, how can we be sorry ? Otherwise, he must withdraw the last sentence where he said the House should also be sorry. Without knowing what it is, how can we be sorry ?...(*interruption*)

MR. DEPUTY-SPEAKER : It would not be proper to mention those words.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : आप यह तो स्वीकार करेंगे कि जब तक वहां

क्या लिखा गया है वह हमें पता नहीं लगता तब तक हम उस पर बोलेंगे क्या ? अब या तो मंत्री महोदय यह कहें कि जो बातें कही गई हैं वह इतनी गंदी या भद्दी हैं कि उन्हें सदन में दुहराना ठीक नहीं है लेकिन उन्होंने यह भी नहीं कहा है.....

MR. DEPUTY-SPEAKER : That he has already said.

श्री अटल बिहारी वाजपेयी : मेरा सुझाव है कि वह पत्रिका लाइब्रेरी में रख दी जाय जिससे मैम्बर देख सकें। जो बाँ वहाँ कही गई हैं यहाँ दुहराई जायँ इसे मैं आवश्यक नहीं समझता लेकिन बगैर जाने हुए हम उस की निन्दा कैसे कर सकते हैं ? मंत्री महोदय पर हमारा विश्वास है।

MR. DEPUTY-SPEAKER : I have the remarks before me and I feel that they are not only in bad taste but if I were to repeat then here it would not be proper because they are so outrageous. So, I would ask the hon. Minister to place them in the Library and those who want to see the remarks can see them in the Library.

SHRI SAMAR GUHA : These remarks should not be repeated.

SHRI S.K. TAPURIAH : When you say that, it is all right ; but we cannot take his word like that, never.

MR. DEPUTY-SPEAKER : He is not only a minister but is also a man of the university. That is not fair. But the remarks are not to be repeated here.

SHRIMATI ILA PALCHOUDHURI : I have heard the statement of the Minister and would like to know as to whether, when this matter was brought up in the Legislative Assembly on the 25th, the Chief Minister of Bengal had expressed his regret at all and whether the Communist Party and all the Opposition parties sitting here have ever expressed their regret about these horrible re-

marks that were published. I have the remarks with me and I may read them out.

MR. DEPUTY-SPEAKER : No.

SHRI S.M. BANERJEE : Was she ever a follower of Gandhi ?

SHRIMATI TARKESHWARI SINHA (Barh) : More than you.

SHRI S.M. BANERJEE : She was never in Congress.

SHRIMATI ILA PALCHOUDHURI : I was in the Congress long before you, Mr. Banerjee ! Secondly, I would want that the Vice-Chancellor be asked to express his regret and that should be published in the press.

Thirdly, I want that the House takes note of this and really condemns this action.

Fourthly, when students go in for this sort of thing, it cannot be culture. So I want to know whether the Government is going to take some notice of this and ask the University as to what this cultural function was where students were able to make such remarks on the leaders of the country.

Fifthly, I want that, apart from any legal action that is to be taken, what political party this Hritwik Ghatak belonged to, what political affiliations he had and what trends of thought he is propagating in the universities should be brought to light. The Central Bureau of Investigation should find out from which party students are getting this kind of a trend in their cultural functions which is changing their whole thinking.

Sixthly, the disciplinary action that has been taken against the students and the condemnation of the House be apprised to the Jadavpur University and published in the press because this is a very serious matter as it involves the whole trend of thinking of a section of students. No political party in West Bengal has expressed regret or said anything about it in public or in the press; even the Chief Minister of West Bengal has not expressed his regret after it was brought up in the Assembly.

I would like the hon. Minister to elucidate all these things.

SHRI S. A. DANGE (Bombay Central South) : Sir, there is an English proverb, "Milady protesteth too much".

SHRIMATI ILA PALCHOUDHURI : Your party protesteth too little !

DR. V. K. R. V. RAO : I am afraid, I am not in a position to answer whether this was brought up before the West Bengal Assembly and what the reaction of the Chief Minister of West Bengal was. If she wants and gives me notice, I am prepared to collect the information and supply it to the House.

As to how the students did this kind of a thing, I should like to make it clear that this was a cultural sub-committee of some sections of students—arts, and technology—and they were having, what they called, a progressive cultural festival.

AN HON MEMBER : Progressive ?

DR. V.K.R V. RAO : Some people may call it something else ; that does not matter. They called it the 'progressive cultural festival' in which they had a film festival. They were showing a number of films by the gentleman called Shri Hritwik Ghatak. But I am told, as a well-known director of films in Bengal, he was asked to give his own comments for publication in a souvenir pamphlet that the students wanted brought out; and, on the film "Komal Gandhar", certain remarks were made, not by the students but, by the director which were very derogatory and which really I felt very ashamed to repeat in the House. Then, these were printed in the pamphlet as comments made by the director. They were not shown to the Chairman of the Committee. The remarks were of the director, not of the students. The students were a party in so far as they printed the remarks in the pamphlet and they did not show it to the Chairman of the Committee.....

SHRI SAMAR GUHA : Don't bring the name of whole students; it was done by less than half a dozen students who belong to Naxalite group and the whole episode was condemned by the students.....

[Gandhi and Nehru]

DR. V.K.R.V. RAO : He can ask a question afterwards.....

MR. DEPUTY-SPEAKER : He is not making a generalised statement.

SHRI SAMAR GUHA : The whole episode was condemned by the students and they held demonstrations, meeting and did postering also against this act of sacrilege against Mahatma Gandhi.....(*Interruption*)

MR. DEPUTY-SPEAKER : He has not made a generalised remark against students.

SHRI SAMAR GUHA : Also, Mr. Hritwik Ghatak was not allowed to address students and he was howled down by the students.

Dr. V.K.R.V. RAO : When the hon. Member suggested, "Are the students going in that direction?", etc. I went out of the way to point out that it was a small section of the students and I also went out of the way to point out that they were not responsible for the remarks but they were responsible for permitting this publication. Why does my hon. friend Mr. Samar Guha think he is more fond of students than I am? SHRI SAMAR GUHA : It was an unauthorised publication. It was not shown to the Sub-Committee or to the Chairman of the Sub-Committee.

Mr. DEPUTY-SPEAKER : He has made that clear.

Dr. V.K.R.V. RAO : Another question asked by the hon. Member was whether any political party did this and whether the C.B.I. will investigate it. The C.B.I. is an organisation with which I have nothing to do. If the hon. Member can put a question to the Home Minister, I am sure, he will be able to give an answer.

Then, a question was asked as to what disciplinary action has been taken on this. The Cultural Sub-Committee has been asked to refer the matter to the Discipline Sub-Committee of the Jadavpur University. I understand, in the Jadavpur University, the Vice-Chancellor does not have his own powers to take disciplinary action. He has

the Discipline Sub-Committee of which he is the Chairman with two or three other Members. Before he can take any action, I think, the matter is being referred to the Discipline Sub-Committee.

The last question of the hon. Member was, whether this is the whole trend of thinking of students. I must most respectfully differ from the inference contained in the question of the hon. Member, I refuse to admit for even one moment that the whole trend or even the partial trend or even a very small portion of the partial trend of the students world in this country is in the direction of the kind of remark which has been published in that pamphlet. The students of this country, irrespective of the party or political affiliations, have all respect for Mahatma Gandhi. This has nothing to do with the Congress or any other political party. Mahatma Gandhi belongs to the country as a whole and all youngmen of the country respect him.

13 hrs.

RE : CALLING ATTENTION  
NOTICE (*Query*)

श्री कंबरलाल गुप्त (दिल्ली सदर) :  
उपाध्यक्ष महोदय, जो स्ट्राइक चल रहा है डाक्टर्सस का उस पर आप ने काल अटेशन मंजूर किया है। मैं चाहता हूँ कि उस पर डिस्कशन हो। यह मामला बहुत गम्भीर है। हजारों मरीज परेशानी में हैं। इस को आप लीजिये।

Mr. DEPUTY-SPEAKER : I agree. What I would suggest is this. A calling-attention notice is under consideration. I got a notice this morning. There was already one on the Order Paper. What I would suggest is that it would be admitted for tomorrow, and in the meantime I would request the Minister of Parliamentary Affairs to get in touch with the Minister concerned and ask him to give information to the House